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C.A.No. 7417 OF 2001  
ITEM No.24

Court No. 3

SECTION III  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.7417/2001

M/S. WHIRLPOOL OF INDIA LTD.

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent (s)

(With prayer for interim relief with I.A. No. 1)( For Impleadment )

Date : 14/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s)Mr. Sanjeev Narula, Adv.  
Mr. Abhay Kumar, Adv.  
Mr. R. Gopala Krishnan, Adv.  
Mr. Subramonium Prasad.,Adv.

For Respondent (s)Ms. Nisha Baghi, Adv.  
Mr. B. Krishna Prasad,Adv.

Ms. B. Sunita Rao, Adv.

UPON hearing counsel the Court made the following

O R D E R

I.A. NO. 1/2003 (for impleadment) is allowed.  
Let the proposed party be added as respondent No. 3 in the appeal.  
Respondent No. 3 is allowed three weeks time to file counter.

(Ajay Kr. Jain)  
(Radha R. Bhatia)

Court Master  
Court Master